

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O. Dr. K.S. Ravichandran, PCS

· Manjula Den, Adr For KSR R CO For Potitioner

**ORDER** 

Ms. S. Manjula Devi, Counsel for Petitioner present. Counsel for Respondent called, absent. Counter has not been filed by the Respondent. At request, time extended. Put up on 13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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